# IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

(IB)-23(PB)/2018

IN THE MATTER OF:

Daimler Financial Services Pvt. Ltd.

.... APPLICANT / PETITIONER

Vs

Sharnam Industries Pvt. Ltd.

RESPONDENT

## SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 09.02.2018

#### Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR Hon'ble President

SH. S.K. MOHAPATRA Hon'ble Member (T)

#### PRESENTS:

For the Petitioner(s):-

Mr. Rahul Lal Akhriya and Ms. Shrusti,

**Advocates** 

For the Respondent(s):-

### **ORDER**

For Order, see (IB)-22(PB)/2018.

09.02.2018 V.Sethi